

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:1691

ANSWERED ON:07.03.2013

DELAY IN CLEARANCES AND IMPLEMENTATION

Bajirao Shri Patil Padamsinha ;Kurup Shri N.Peethambara;Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the project-wise details of cost escalation and time over-run on account of delay in completion of Central projects during the last three years;
- (b) whether the Government proposes to formulate new guidelines and set up an effective mechanism to monitor high value projects to cut-down delays in project implementations;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to minimise cost and time over-run of projects?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): Ministry of Statistics and Programme Implementation monitors the Central Sector Infrastructure Projects costing Rs. 150 crore and above on the basis of information supplied by the project implementing agencies. The project-wise details of cost escalations and time overruns on account of delay in completion of central sector projects during the years 2010-11, 2011-12 and the current year 2012-13 (upto 1st January 2013) is at Annexure.

(b) to (d): A Cabinet Committee on Investment (CCI) has been constituted in December 2012 to review and monitor the implementation of major projects, including issues relating to clearances/approvals, to ensure their accelerated and timely implementation.

The major steps undertaken to ensure timely completion of projects include rigorous project appraisal, on-line computerised monitoring system(OCMS) for better monitoring, setting up Standing Committees in the Ministries for fixation of responsibility for time & cost overruns, regular review of the infrastructure projects by the concerned administrative Ministries and setting up of Central Sector Project Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottlenecks and to facilitate the speedy implementation of major projects.